

**F. No. 12-61/CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

Dated. 21/6/17

ID No. 12-61/17

To,

Ms. Anisa Noot  
1st FLOOR, DEWAN  
BAZAR  
CUTTACK- 753001

Subject: Information under Right to Information Act 2005.

Sir,

*DOREV/R/2017/80606*

Please refer to your RTI application No. \_\_\_\_\_ Dt. 15/6/17 and our ID No. 12-61/17 the information received from DR(A) containing \_\_\_\_\_ is enclosed herewith for your reference please. *01 Page*

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

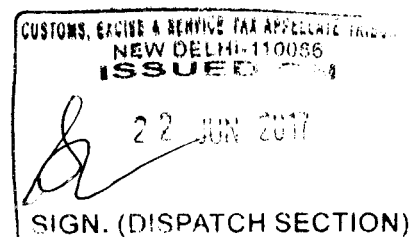
Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

*V.P.*  
(V.P. Pandey)

Central Public Information Officer

*al*

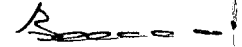


Sir/Madam,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application No. DOEAF/R/2016/80833 dated 15.05.2017 filed by Ms. Anisa Noor in CPIO I.D. No. 12-61/2017, and forwarded by Ministry vide letter number F. No. R.20011/81/2017-Ad.IC(CESTAT) dated 09.06.2017, the point wise reply is as under:

1. Does not pertain to this office.
2. The office hours and working hours of this Appellate Tribunal is 10.30 A.M. to 1.30 P.M. & from 2.30 to 4.30P.M. There is no summer or winter vacation for this Tribunal.
3. Total 86910 cases are pending before this Tribunal as on 1/6/2017.
4. The office timing of this Tribunal is 9.30 a.m. to 6.00 p.m. working from Monday to Friday.
- 5 - 15. Does not pertain to this office.



(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To

CPIO/A.R. , C.E.S.T.A.T., N. Delhi.

9/6/17

**F. No. 12-61 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066**

Dated:- 16/6/17

ID No. 12-61/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DDREVR/12/17/80606 dated 15/6/17 of ~~Shri~~/Smt. Anisha N Roy under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DDREVR/12/17/80606 dated. 15/6/17 CPIO ID No. 12-61/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 30/6/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

(V.P. Pandey)  
Central Public Information Officer

Copy to:

1. DR(A)
2. \_\_\_\_\_
3. \_\_\_\_\_
4. Ms. Anisha N Roy

1st Floor,  
Dewan Bazar  
CUTTACK - 753001



min  
16/6/17  
2/C

ID - 12-61/2017

**RTI MATTER**

F.No. R.20011/81/2017-Ad.1C (CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*

New Delhi, 09<sup>th</sup> June, 2017

To

✓  
The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

Please find enclosed herewith a copy of RTI applications dated 15.05.2017 of Ms. Anisa Noor, Cuttack. The application is being transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: 2309 5359

DR(A)

Received by  
15/6/17

**RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)**

<b>Registration Number</b> (पंजीकरण संख्या) :	DOREV/R/2017/80606	<b>Date of Receipt</b> (प्राप्ति की तारीख) :	15/05/2017
<b>Transferred From (से स्थानान्तरित):</b>	Department of Economic Affairs on 15/05/2017 With Reference Number : DOEAF/R/2016/80833		
<b>Remarks(टिप्पणी) :</b>	related to all		
<b>Type of Receipt (रसीद का प्रकार) :</b>	Electronically Transferred from Other Public Authority	<b>Language of Request (अनुरोध की भाषा) :</b>	English
<b>Name (नाम) :</b>	ANISA NOOR	<b>Gender (लिंग) :</b>	Female
<b>Address (पता) :</b>	AASHIANA, 1ST FLOOR,, DEWAN BAZAR, CUTTACK, Pin:753001		
<b>State (राज्य) :</b>	Odisha	<b>Country (देश) :</b>	India
<b>Phone Number (फोन नंबर) :</b>	+91-6712203053	<b>Mobile Number (मोबाईल नंबर) :</b>	+91-9338104924
<b>Email-ID (ईमेल-आईडी) :</b>	fardeen_jaweed@yahoo.co.in		
<b>Status (स्थिति)(Rural/Urban) :</b>	Urban	<b>Education Status</b>	Graduate
<b>Requester Letter Number(निवेदक पत्र संख्या) :</b>	Details not provided	<b>Letter Date :</b>	Details not provided
<b>Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :</b>	No	<b>Citizenship Status (नागरिकता)</b>	Indian
<b>Amount Paid (राशि का भुगतान) :</b>	0 (Received by Department of Financial Services) (original recipient)	<b>Mode of Payment (भुगतान का प्रकार)</b>	Payment Gateway
<b>Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :</b>	S.Bhomick US(AD.IC)		

## **APPLICATION UNDER RTI ACT 2005**

The following information alongwith the relevant documents may please be provided under RTI Act, 2005.

1. The details of Tribunal and Appellate Tribunal working under the administrative control of all the departments of Ministry of Finance, New Delhi.
2. The office hours and working hours of each of the Tribunal and Appellate Tribunal including summer and winter vacations, if any
3. No. of cases pending in each Tribunal and Appellate Tribunal.
4. The total nos. of working hours in a month in each of the Tribunal and Appellate Tribunal as mentioned above.
5. The details of Tribunals and Appellate Tribunals, who hold Lok Adalats and frequency thereof.
6. The provision of Compensatory rests in lieu of holding Lok Adalats on Holidays. If no rest is allowed then reason thereof.
7. **The details of action taken notes on the affidavit filed by the Ministry of Finance in Supreme Court in CIVIL APPEAL NOS. 617-618 OF 2013 (Arising Out of SLP (C) Nos. 22808-22809 of 2010).**
8. The details of action taken regarding creation of Promotional Avenues for the Recovery Inspector.
9. The duties and responsibilities of Recovery Inspector and Income Tax Inspector (who are engaged in Tax Recovery).
10. The details of Promotional Avenues of Recovery Inspector and Income Tax Inspector (who are engaged in Tax Recovery).
11. The list of Section Officers and Private Secretary who were selected as Recovery Officers and Assistant Registrars in different DRTs.
12. The list of Recovery Inspectors and Assistants who were promoted as Section Officers in different DRTs and DRA's.
13. The reason for non implementation of DOP&T Circular No. No. AB.14017/61/2008-Estt. (RR) dt. 24.03.2009 in toto in amendment of Recruitment Rules by the Department of Financial Services under Ministry of Finance.
14. Frequency of revision of Recruitment Rules and the details of last revision of Recruitment Rules by all the Departments under Ministry of Finance.
15. The reasons for discrepancy (Gazetted) in eligibility criteria for Bank Officers and Departmental Candidates for selection as Recovery Officers and Assistant Registrars.

**F. No. 12-62/CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

Dated. 29/8/17

ID No. 12-62/2017

To,

Sr. Krishan Dev Palhauzi  
R/O Flat No-164, Akash Kunj Apartment  
Sector-9, Rohini  
Delhi-110085

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. \_\_\_\_\_ Dt. 21/6/17 and our ID No. 12-62/17 the information received from DR(A) containing \_\_\_\_\_ is enclosed herewith for your reference please. 10 Pages

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. ~~\_\_\_\_\_~~ (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

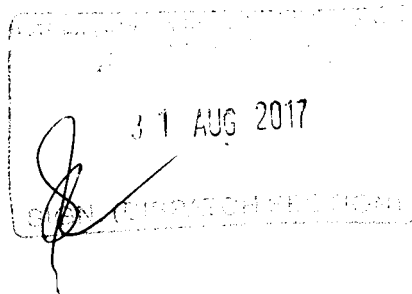
Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

oll

  
(V.P. Pandey)

Central Public Information Officer



Date: 18.08.2017

Sub: information sought under RTI Act 2005 - reg.

Sir,

Please refer to the RTI No. NIL dt. 21-6-2017 of Shri Krishna Dev Pachuary.

The information sought is about the rules relating to the post of Assistant Registrar upto Registrar. The rules themselves are information which the Deemed CPIO is not bound to give under various decisions of the Hon'ble CIC. However, for the sake of avoiding further applications/appeal the Recruitment rules for the post of Assistant Registrar, Deputy Registrar and Registrar are enclosed herewith. Copying fee for **10 pages** may be obtained from the applicant.

Yours faithfully,



(Bineesh Kumar K. S.)  
Dy. Registrar (Admn.)

To:

CPIO CESTAT New Delhi



**F. No. 12-62 / CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

**Dated:-** 21/6/17

**ID No.** 12-62/2017

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. \_\_\_\_\_ dated 21/6/17 of Shri /Smt. Krishna Dev Pachwara under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. \_\_\_\_\_ dated. 21/6/17 CPIO ID No. 12-62/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 06/07/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

  
(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DRCA

2. \_\_\_\_\_

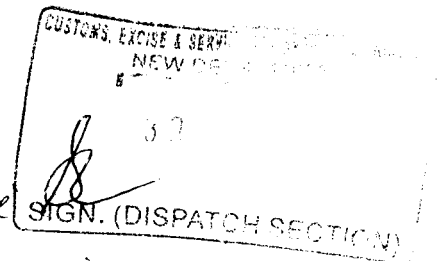
3. \_\_\_\_\_

4. Sh. Krishna Dev Pachwara

R/O Flat No-164, Akash Kunj

Apartments, Sector-9

Rohini, Delhi-110085



*O/C*

*Amu  
22/6/17*

To,

2261/CR/2017  
21/06/2017  
IDNO - 12-62/2017

By Post  
Customs Excise & Service Tax  
Appellate Tribunal  
RTI  
21 JUN 2017  
P.O. Rs. 10  
Deli Block No. 2, R.K. Puram, Delhi-110066  
21/06/2017

PIO,  
Customs, Excise and Service Tax Appellate Tribunal,  
Department of Revenue, Room no 77-A, North Block, New  
Ministry of Finance

**Sub: Application under Section-5 of RTI Act for seeking information**

Respected Sir,

The applicant seeks information on following points regarding the post of Assistant Registrar and its associated hierarchy in Customs, Excise and Service Tax Appellate Tribunal, Department of Revenue, Ministry of Finance GOI.

Kindly provide the organizational structure (from feeder post to the highest post filled through promotion or otherwise) along with the pay scale available at each level of posts / designation. If possible in following format:

1.	Name of the legal post in the department in hierarchy from junior most to senior most	Minimum Educational qualification required	Minimum Experience required and the nature of Experience (at the time of recruitment and for promotion)	Recruitment process mode of recruitment a):--direct (if direct weather by test or by interview , also kindly mention the authority conducting test interview  b):--- by promotion (kindly mention the minimum eligibility criteria necessary for promotion to a post)	Pay scale (as per 6 <sup>th</sup> & 7 <sup>th</sup> pay commission)	Nature of job (what are the job they are required to perform)

It is declared that applicant is citizen of India and has paid the required fee by way of Postal Order attach with this application and also undertakes to pay any further fee if demanded.

Yours Truly,

  
Krishan Dev Pachauri

R/O Flat no 164, Akash Kunj Apartments,  
Sector-9, Rohini, Delhi-110085.

Ph 9650791709

Date 14/6/17  
Encl 100 of 2017/2 38F 146816

F. No. 12-63 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 14/7/17

ID No. ~~29/6/17~~

12-63/17

To,

Sh. P.K. Jain  
61, GANJAN CHS Ltd.  
Sayani Road, Opp. Honda Showroom  
Prabhadevi - Mumbai - 400025

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. \_\_\_\_\_ Dt. 29/6/17 and our ID No. 12-63/17 the information received from DR(A) containing \_\_\_\_\_ is enclosed herewith for your reference please. 01 page

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

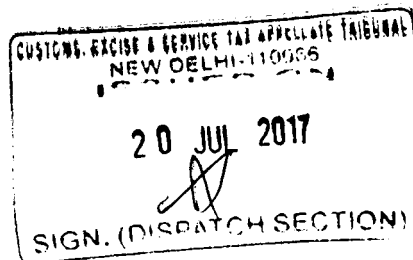
If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.



(V.P. Pandey)

Central Public Information Officer

o/c



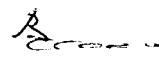
Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to RTI application filed by Sh. P. K. Jain in CPIO I.D. No. 12-63/2017, the relevant information pertaining to Administration section is as under :

Reply - The work of revision of pension for all the retired government servants has been started and all the formats in this respect have been prepared. The case of revision of pension of the applicant will be dealt along with all other retired members of the CESTAT.

Yours faithfully,



(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To

✓ CPIO/Assistant Registrar, CESTAT, New Delhi

**F. No. 12-63 / CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

**Dated:-** 30/6/17

**ID No.** 12-63/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. \_\_\_\_\_ dated 29/6/17 of Shri /Smt. P.K. Jain under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. \_\_\_\_\_ dated. 29/6/17 CPIO ID No. 12-63/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 15/7/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.



(V.P. Pandey)

Central Public Information Officer

Copy to:

1. D.R (A)

2. \_\_\_\_\_

3. \_\_\_\_\_

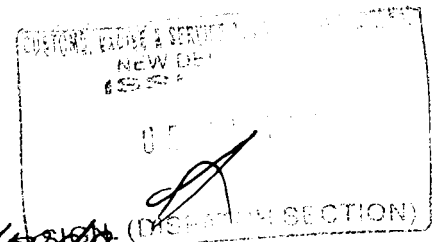
4. Sh. P.K. Jain

61, Gavoav CHS Ltd.

Sayani Road, op Hooda

Showroom, Pabradevi

Mumbai - 400025



o/c  
3/7/2017

20 - 12 - 63 / 2017

P.K.Jain  
61, Gaurav CHS Ltd  
Sayani Road,  
Opp Honda Showroom  
Prabhadevi,  
MUMBAI 400025

CPIO,  
CESTAT, West Block no 2,  
R K PURAM  
NEW DELHI 110066

Information under RTI, Act-reg

Dear Sir,

I, Pushp Kumar Jain vide letter dated 23/5/17 has requested for revision in pension (copy enclosed).

Under provisions of Right to Information Act, I may kindly be informed of the date wise action taken till date and also list of remaining steps.

as the said letter

I am enclosing Postal Order of Rs 10/ ( 21F 104476)

Yours Sincerely,

Pushp Kumar - J -  
27/6

P K Jain

1/6/17  
29/6/17

P.K.Jain  
61, Gaurav CHS Ltd,  
Sayani Road,  
Opp Honda Showroom  
Prabhadevi,  
MUMBAI 400025

The Registrar,  
CESTAT, West Block no 2,  
R K Puram  
New Delhi 110066

**Sub: Revision of Pension - reg**

Dear Sir,

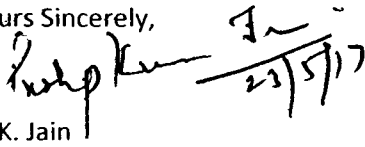
I, Pushp Kumar Jain, retired as Member (Technical), CESTAT, Mumbai on 14/10/2014.

My pension was fixed vide PPO No197951500708. At the time of my retirement, my basic pay was Rs 80,000/ in the scale 75,500-80,000.

It is requested that my pension may be revised in terms of Department of Pension and Pensioners Welfare-OM no 38/37/2016-P & PW(A) dated 12/5/2017 (Copy enclosed).

I may be informed about the action taken.

Yours Sincerely,

  
P. K. Jain

**F. No. 12-64 / CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

Dated. 7/7/17

ID No. 12-64/17

To,

Sh. Vivek Kumar Sood  
L-311-Sherston Nagar  
Meharoc - U.P.  
250004

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. DDREV/R/2017/5 6831 Dt. 29/6/17 and our ID No. 12-64/17 the information received from DD(A) containing 01 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

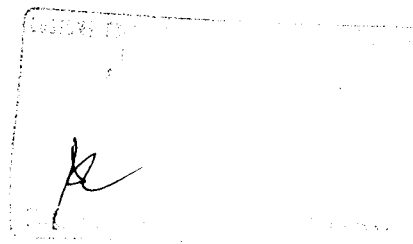
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If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

V.P. Pandey  
(V.P. Pandey)

Central Public Information Officer

o/c





**Sub. : The information sought under RTI ACT 2005 – req.**

Sir,

With reference to the RTI application filed by Sh. Vivek Kumar Goel and transferred by the Ministry and then forwarded by the CPIO CESTAT New Delhi. I am to state that there is no officer by name Sh. Babu Balram Jee, AAO working in this Tribunal. There is no pay fixation orders by Bunching of stages done for any officer in the Grade Pay of Rs. 4800/- issued by this Tribunal.

Yours faithfully,



(Bineesh Kumar K.S.)  
Dy. Registrar (Admn.)

To

✓ Sh. V.P. Pandey, Assistant Registrar/CPIO, CESTAT, New Delhi

**F. No. 12-64 / CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

**Dated:-** 30/6/17

**ID No.** 12-64/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DO REU/R/2017/5083/ dated 29/6/17 of Shri /Smt. Vivek Kumar Goel under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DO REU/R/2017/5083/ dated 29/6/17 CPIO ID No. 12-64/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 15/7/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

*If no such information available, may please be replied without delay.*

Encl: As above.

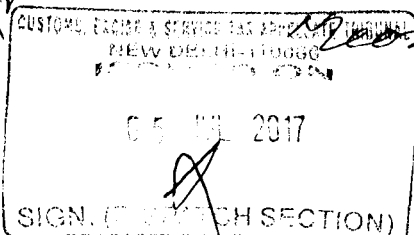
(V.P. Pandey)  
(V.P. Pandey)

Central Public Information Officer

Copy to:

1. D.R. (A)  
2. A.O. — RTI not pertain to Accounts Section - 101  
3. \_\_\_\_\_  
4. Sh. Vivek Kumar Goel  
L-311, Shastri Nagar

hpd  
03/7/17  
CPIO



West, UP - 250004

ID-12-64/2017

Speed Post

RTI MATTER

F. No. R20011/103/2017-Ad.1C(CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*

New Delhi, 28<sup>th</sup> June, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

**Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.**

Sir,

I am to refer to an RTI application dated 12.06.2017 from Sh. Vivek Kumar Goel, Merrut, received in this section on 23.06.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information in r/o para (2) of the RTI application to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl: - As above**

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: 2309 5359

Recd  
29/6/17

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/50831	Date of Receipt (प्राप्ति की तारीख) :	12/06/2017
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	VIVEK KUMAR GOEL	Gender (लिंग) :	Male
Address (पता) :	L-311 SHASTRI NAGAR, MEERUT, UP-250004, Pin:250004		
State (राज्य) :	Uttar Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9758621613
Email-ID (ईमेल-आईडी) :	VKANIRUDH@YAHOO.CO.IN		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10 ) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S. Bhomick US(AD.IANB)		
Information Sought (जानकारी मांगी) :	<p>Kindly refer to Department of Expenditure OM dated 23 February 2017 Copy of the same is enclosed for ready reference</p> <p>In this regard it is submitted that please provide the following information under RTI Act, 2005</p> <p>1 Copies of pay fixation orders after Bunching with Shri Babu Balram Jee AAO in your office or subordinate offices working under your Department</p> <p>2 Copies of pay fixation orders after Bunching with any officer in the Grade Pay of Rs 4800 under your office or subordinate offices working under your Department</p> <p>Thanking you</p>		
	Print	Save	Close

23/6

Sh. Gaurav / AAO / (A.A.O.)

23/6

Ms. Manoj Sh. Pradeep Sh. Meera

Government of India  
Ministry of Finance  
Department of Expenditure  
Controller General of Accounts

Mahalekha Niyantak Bhawan,  
E Block, GPO Complex, INA  
New Delhi-110023

Dated: 23 February, 2017

OFFICE MEMORANDUM

**Sub: Recommendations of 7<sup>th</sup> Central Pay Commission- bunching of stages in the revised pay structure under Central Civil Services (Revised Pay) Rules, 2016.**

Consequent to the issue of Implementation Cell, Department of Expenditure OM No. 1-6/2016-IC dated 7<sup>th</sup> September, 2016, a number of representations have been received from AAOs under this organization through their respective Min./Deptt. regarding fixation of pay by bunching of stages in comparison with Sh. Babu Balram Jee, AAO, CPWD, IBBZ-I, Malda M/o UD in terms of the OM ibid. With a view to facilitate the accounting organisations under CGA, the service book of Sh. Babu Balram Jee, AAO duly audited has been obtained from the M/o UD. The pay details of of Sh. Babu Balram Jee, AAO are as follows:

- |   |  |
|---|--|
| 1. Basic Pay (Pay in the Pay Band plus Grade Pay) in the pre revised structure on 1.1.2016: | Rs.14900/-<br>(Rs.10100 + Rs.4800)                             |
| 2. Revised Basic Pay on 1.1.2016 in terms of Revised Pay Rules, 2016 :                      | Rs.47600/-<br>( 1 <sup>st</sup> Cell of 8 <sup>th</sup> Level) |

All respective accounting units of Ministries/Departments concerned may extend the benefit of bunching to eligible persons in adherence to the Department of Expenditure OM No. 1-6/2016-IC dated 7<sup>th</sup> September, 2016. The statement of pay fixation under Central Civil Services (Revised Pay) Rules, 2016 of Sh. Babu Balram Jee, AAO is also enclosed.

This issues with the approval of the competent authority.

Encl: As above.

*Sandeep*  
(Sandeep Malhotra)  
Sr. Accounts Officer

To

1. All Pr. CCAs/CCAs/CAs
2. The Dy. Controller General of Accounts (Admn.), O/o CGA.
3. ITD Section is requested to upload the aforesaid O.M. on the official website of the CGA.

Annexure

Statement of fixation of pay under Central Civil Service (Revised Pay) Rule, 2016

1. Name of the Employee : BABU BALRAM JEE
2. Designation of the post in which pay is to be Fixed as on January, 20216 : ASSISTANT ACCOUNTS OFFICER
3. Status (substantive/officiating) : Substantive
4. Pre-revised Pay Band Grade Pay or Scale : Rs. 10100/- + Rs. 4800/-
5. Existing Emoluments
  - a. Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016 : Rs. 14900/-
  - b. Dearness Allowance sanctioned w.e.f. 01.01.2016 : Rs. 18625/-
  - c. Existing emoluments (a+b) : Rs. 33525/-
6. Basic pay ( Pay in the applicable Pay Band plus applicable Grade Pay of basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016 : Rs. 14900/-
7. Applicable Level in Pay Matrix corresponding to pay Band and Grade Pay or scale shown at S.No. 4 : 8<sup>th</sup> Level
8. Amount arrived at by multiplying Sl.No. 5 by 2.57 : Rs. 38239/-
9. Applicable Cell in the Level either equal to or just above the Amount at Sl. No. 8 : 1<sup>st</sup> Cell of 8<sup>th</sup> level
10. Revised Basic Pay (as to Sl No. 9) : Rs. 47600/-
11. Stepped up pay with reference to the revised

Pay in cases where the pay fixed in the substantive post is lower than the pay fixed in the substantive post if applicable [Rule 7(11)]

: N.A

13 Personal Pay, if any [Rule 7(7) and 7(8)]

: N.A

14 Non-Practicing Allowance as admissible at present in the existing pre-revised structure (in terms of para 4 if this OM)

: N.A

15 Date of next increment (Rule 10) and pay after grant of increment

: 01.07.2016

Date of Increment

01.07.2016

Pay after increment in applicable Level of Pay Matrix

Rs. 49000/- (2<sup>nd</sup> Cell of 8<sup>th</sup> Level)

16 Any other relevant information

Date:

Office: Executive Engineer,  
Border Fencing Division-IX,  
CPWD, IBBZ-I, Malda

*Signature*  
24.8.2016

Signature & Designation of Head of Department  
EXECUTIVE ENGINEER

*Pay fixation on above is vetted.*

*R. Prasad*  
12/02/2017  
Asstt Accounts Officer  
Pay & Accounts Officer (Ptg.)  
Internal Audit Wing  
Ministry of Urban Development  
CGO Complex, DF Block  
Sector-I, Salt Lake, Kt-64

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F. No. 12-65 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 29/8/17

ID No. 12-65/17

To,

Sh. E. Ramesh  
Shop No-9, 2<sup>nd</sup> Floor Seven Eleven  
Business SER Hotel, Ambassador  
Palladium-30, Mintech Road  
Chennai - 600008

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOEX/P/R/2017/80582 Dt. 17/7/17 and our ID No. 12-65/17 the information received from DR(A) containing 01 Page is enclosed herewith for your reference please.

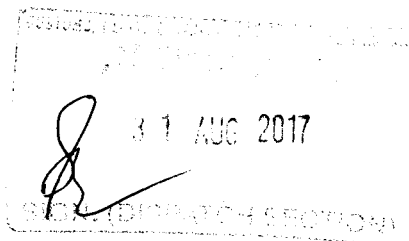
You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
(V.P. Pandey)

Central Public Information Officer





F. No. 53(RTI)/ Miscn./CESTAT/ N.D.-2016 Vol.-II  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Admn. SECTION

CPIO ID No: 12-65/2017

Date: 22.08.2017


Sub: information sought under RTI Act 2005 - reg.

Sir,

Please refer to the RTI No. DOEXP/R/2017/80582 DT. 25/5/2017 of Shri E. Ramesh Advocate and find point wise reply as under:

Year of selection	No. of Gr. B staff	No. of Gr. C staff	Statehood	Mother tongue
2012	NIL	NIL		
2013	NIL	NIL		
2014	NIL	04	U.P., Haryana & DELHI	HINDI
2015	NIL	01	M.P.	HINDI
2016	NIL	03	Haryana & DELHI	HINDI
2017	NIL	NIL		

Yours faithfully,



(Bineesh Kumar K. S.)  
Dy. Registrar (Admn.)

To:  
CPIO CESTAT New Delhi

67/1

F. No. 12-65 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 29/8/17

ID No. 12-65/17

To,

Sh. E. Ramesh  
Shop No-9, 1st Floor Seven Eleven  
Business SER Hotel, Ambassador  
Palladium-30, Mount Road  
Chennai - 600008

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DDExP/R/2017/80582 Dt. 17/7/17 and our ID No. 12-65/17 the information received from DR(A) containing 01 Page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
(V.P. Pandey)

Central Public Information Officer

**F. No. 53(RTI)/ Miscn./CESTAT/ N.D.-2016 Vol.-II  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066**

Admn. SECTION

CPIO ID No: 12-65/2017

Date: 22.08.2017

**Sub: information sought under RTI Act 2005 - reg.**

Sir,

Please refer to the RTI No. DOEXP/R/2017/80582 DT. 25/5/2017 of Shri E. Ramesh Advocate and find point wise reply as under:

Year of selection	No. of Gr. B staff	No. of Gr. C staff	Statehood	Mother tongue
2012	NIL	NIL		
2013	NIL	NIL		
2014	NIL	04	U.P., Haryana & DELHI	HINDI
2015	NIL	01	M.P.	HINDI
2016	NIL	03	Haryana & DELHI	HINDI
2017	NIL	NIL		

Yours faithfully,



(Bineesh Kumar K. S.)  
Dy. Registrar (Admn.)

To:  
CPIO CESTAT New Delhi

**F. No. 1265 / CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

Dated:- 19/7/17

ID No. 12-65/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DD EXP/R/2017/80502 dated 17/7/17 of Shri /Smt. E. Ramesh under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DD EXP/R/17/80502 dated. 17/7/17 CPIO ID No. 12-65/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 02/8/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

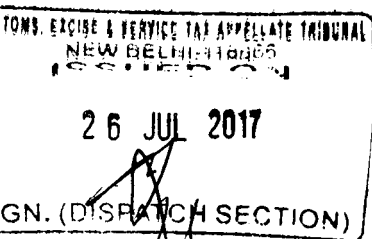
Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

  
(V.P. Pandey)

Central Public Information Officer

Copy to:



1. DRCA)

2. \_\_\_\_\_

3. \_\_\_\_\_

4. sh. E. Ramesh

shop NO - 9 1ST Floor Seven Eleven

Business SER. Hotel Ambassador, Pallavi

NO-30 Montetooth Road, Chennai-600008

myr  
9/7/17

ID - 12-65/2017

**RTI MATTER**

F. No. R20011/111/2017-Ad.1C(CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*

New Delhi, 06<sup>th</sup> July, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

**Subject:** - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 10.05.17 from Sh. E. Ramesh, Chennai received in this section on 04.07.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl:** - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: 2309 5359

29777/R  
14.7.17

14/7

CPIO

Rec  
17/7/17

## REQUEST DETAILS (आरटीआई अनुरोध विवरण)

-3/

Number (संख्या) :	DOEXP/R/2017/80582	Date of Receipt (प्राप्ति की तारीख) :	25/05/2017
Transferred From (से स्थानांतरित):	Staff Selection Commission - IIQ on 25/05/2017 With Reference Number : SSCOM/R/2017/01850		
Remarks (टिप्पणी) :	Please furnish information.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	E RAMESH	Gender (लिंग) :	Male
Address (पता) :	SHOP NO. 9, 1ST FLOOR, SEVEN ELEVEN, BUSINESS SER. HOTEL AMBASSADOR, PALLAVA, NO. 30, MONTEITH ROAD, CHENNAI. Pin:600008		
State (राज्य) :	Details not provided	Country (देश) :	Details not provided
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाइल नंबर) :	Details not provided
Email-ID (ईमेल-आईडी) :	Details not provided		
Status (स्थिति)(Rural/Urban) :	Details not provided	Education Status :	Details not provided
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10 ) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Postal Order
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	L.K TRIVEDI (GAD & CAS)
Information Sought (जानकारी)	Please furnish information.		

APPLICATION FORM UNDER RIGHT TO INFORMATION ACT, 2005

INFORMATION SOUGHT FROM CHAIRMAN, SSC

1(a). Name and Address of the Applicant:

E.RAMESH, B.E, LLB,  
SHOP NO. 9, FIRST FLOOR,  
SEVEN ELEVEN BUSINESS SERVICES,  
HOTEL AMBASSADOR PALLAVA,  
NO.30, MONTEITH ROAD,  
EGMORE,  
CHENNAI- 600008.

2129  
18/5/17

(b). e-mail address:  
rameshelumaia72@gmail.com

(c). Phone No/Fax No:  
044-65255958.

2. Information sought from:

The Chairman,  
Staff Selection Commission,  
Eroex No-12, 4<sup>th</sup> Floor,  
CGO Complex,  
Lodhi Road,  
New Delhi- 110003.

US 2 2910 (EDP)

[Signature]  
16/5/17

3. Date of Submission of Application:

10.05.2017

4. Subject Matter:

Information of regarding selection of Group 'B' and Group 'C' staffs in Ministry of Finance, Ministry of Railways and Postal Departments located in Tamil Nadu-Reg -Reg

5. Details of Information Required:

A. Please give the year-wise break up of number of candidates selected and posted for the post of Group 'B' and Group 'C' in Ministry of Finance, Ministry of Railways and Postal Departments located in Tamil Nadu since 2012 to till date?

B. Pl provide details of their statehood (from which state they are from) and their mother-tongue year wise for the information in Serial number .1.

T.I.  
11881/2017  
10/05/2017

ID - 12-65/2017

**RTI MATTER**

F. No. R20011/111/2017-Ad.1C(CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue

\*\*\*

New Delhi, 06<sup>th</sup> July, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

**Subject:** - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 10.05.17 from Sh. E. Ramesh, Chennai received in this section on 04.07.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl:** - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

28777/R  
14.7.17

16/7

CPIO

Per  
17/7/17



**REQUEST DETAILS (आरटीआई अनुरोध विवरण)**

-3-

Number संख्या) :	DOEXP/R/2017/80582	Date of Receipt (प्राप्ति की तारीख) :	25/05/2017
Transferred From (से स्थानांतरित):	Staff Selection Commission - IIQ on 25/05/2017 With Reference Number : SSCOM/R/2017/01850		
Remarks(टिप्पणी) :	Please furnish information.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	E RAMESH	Gender (लिंग) :	Male
Address (पता) :	SHOP NO. 9, IST FLOOR, SEVEN ELEVEN, BUSINESS SER. HOTEL AMBASSADOR, PALLAVA, NO. 30, MONTEITH ROAD, CHENNAI. Pin:600008		
State (राज्य) :	Details not provided	Country (देश) :	Details not provided
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	Details not provided
Email-ID (ईमेल-आईडी) :	Details not provided		
Status (स्थिति)(Rural/Urban) :	Details not provided	Education Status :	Details not provided
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान) :	10 ) (original recipient)	Mode of Payment (भुगतान का प्रकार)	Postal Order
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	L.K TRIVEDI (GAD & CAS)
Information Sought (जानकारी)	Please furnish information.		

APPLICATION FORM UNDER RIGHT TO INFORMATION ACT, 2005

INFORMATION SOUGHT FROM CHAIRMAN, SSC

1(a). Name and Address of the Applicant:

E.RAMESH, B.E, LLB,  
SHOP NO. 9, FIRST FLOOR,  
SEVEN ELEVEN BUSINESS SERVICES,  
HOTEL AMBASSADOR PALLAVA,  
NO.30, MONTEITH ROAD,  
EGMORE,  
CHENNAI- 600008.

10/1  
2129  
18/5/17

(b). e-mail address:

rameshelumaai72@gmail.com

(c). Phone No/Fax No:

044-65255958.

2. Information sought from:

The Chairman,  
Staff Selection Commission,  
Block No-12, 4<sup>th</sup> Floor,  
CGO Complex,  
Lodhi Road,  
New Delhi- 110003.

USA 2910 (EDP)

16/5/17

3. Date of Submission of Application:

10.05.2017

4. Subject Matter:

Information of regarding selection of Group 'B' and Group 'C' staffs in Ministry of Finance, Ministry of Railways and Postal Departments located in Tamil Nadu-Reg -Reg

5. Details of Information Required:

A. Please give the year-wise break up of number of candidates selected and posted for the post of Group 'B' and Group 'C' in Ministry of Finance, Ministry of Railways and Postal Departments located in Tamil Nadu since 2012 to till date?

B. Pl provide details of their statehood (from which state they are from) and their mother-tongue year wise for the information in Serial number .1.

T.I.  
1188/2017  
12/05/2017